related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice:

- First Report on Demands for Grants (2004-2005) of the Ministry of Personnel, Public Grievances and Pensions, and
- (ii) Second Report on Demands for Grants (2004-2005) of the Ministry of Law and Justice

REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI R S GAVAI (Maharashtra) Sir, I present the Hundred and Fifty-second Report (in English and Hindi) of the Committee on Subordinate Legislation on the Statutory Orders laid on the Table of the Rajya Sabha during the 200th Session.

SPECIAL MENTIONS

Need to prevent the spread of Japanese encephalitis virus in the country

प्रो. एम एम. अग्रवाल (उत्तर प्रदेश) सभापति महोदय, मैं "देश के विभिन्न राज्यों में फैल रही जापानी एन्सेफलाइटिस बीमारी को रोकने की आवश्यकता" विषय पर अपना विशेष उल्लेख सदन के पटल पर रखता हूं।

MR CHAIRMAN Shrimati Hema Malini Absent Shri Lalitbhai Mehta Absent Shri Sudarsana Natchiappan

Demand for a revival package for Madras Fertilizers Ltd. Chennai

SHRI E M SUDARSANA NATCHIAPPAN (Tamil Nadu) Sir, I lay on the Table my Special Mention regarding the demand for a revival package for Madras Fertilizers Limited, Chennai

MR CHAIRMAN Shri Urkhao Gwra Brahma Absent Shri Kalra; Mishra Absent Shri Rama Muni Reddy Sirigireddy Absent Shrimati Vanga Geetha Absent Shrimati S G Indira Absent Shri Vijay Singh Yadav

Demand to grant B.H U I T the status of I I.T

श्री विजय सिंह यादव (बिहार) सभापति महोदय, मै अपना विशेष उल्लेख जो कि बीएच युआई टी को आई आई टी का स्टेटस दिलाने के संबंध में है, सभापटल पर रखता ह।